

Second Quarter 01.07.2013 to 30.09.2013

	Opening balance as on 31.12.12 Third quarter	No. of applications received as transfer from other PA U/s 6 (3)	Received during the quarter	No. of cases transferred to other PA u/s 6 (3)	Decision s where request/ appeals rejected	Decisions where request /appeals accepted
Request	226	83	806	394	9	560
First Appeals	101	N/A	58	N/A	-	48

Total no. of CAPIOS	Total no. CPIOs	Total no. AAs
1	1	1

Details about fees collected, penalty and disciplinary action taken

Registration Fee Collected in Rs. u/s 7 (1)	Addl. Fee collected u/s 7(3)	Penalty amount recovered as directed by CIC u/s 20 (1)	No. of cases where disciplinary action taken against any officer u/s 20 (2)
Rs. 5476/-	-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

Sections-8(1)

Sections

a	b	c	d	e	f	g	h	i	J	9	11	24	Other
-	-	-	-	4	-	-	3	-	-	-	2	-	-

Third Quarter 01.10.2013 to 31.12.2013

	Opening balance as on as on beginning of 3 rd quarter	No. of applications received as transfer from other PA U/s 6 (3)	Received during the quarter	No. of cases transferred to other PA u/s 6 (3)	Decisions where request/appeals rejected	Decisions where request/appeals accepted
Request	152	68	494	234	3	351
First Appeals	111	N/A	106	N/A	133	80

Total no. of CAPIOS	Total no. CPIOs	Total no. AAs
1	1	1

Details about fees collected, penalty and disciplinary action taken

Registration Fee Collected in Rs. u/s 7 (1)	Addl. Fee collected u/s 7(3)	Penalty amount recovered as directed by CIC u/s 20 (1)	No. of cases where disciplinary action taken against any officer u/s 20 (2)
Rs. 3906/-	Rs. 831/-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

Sections-8(1)

Sections

a	b	c	d	e	f	g	h	i	J	9	11	24	Other
-	-	-	-	3	-	-	-	-	-	-	2	-	-

Fourth Quarter 01.1.2014 to 31.3.2014

	Opening balance as on beginning of 4 th quarter	No. of applications received as transfer from other PA U/s 6 (3)	Received during the quarter	No. of cases transferred to other PA u/s 6 (3)	Decisions where request/appeals rejected	Decisions where request/appeals accepted
Request	126	67	323	211	2	238
First Appeals	4	N/A	66	N/A	35	21

Total no. of CAPIOS	Total no. CPIOs	Total no. AAs
1	1	1

Details about fees collected, penalty and disciplinary action taken

Registration Fee Collected in Rs. u/s 7 (1)	Addl. Fee collected u/s 7(3)	Penalty amount recovered as directed by CIC u/s 20 (1)	No. of cases where disciplinary action taken against any officer u/s 20 (2)
Rs. 3635/-	Rs. 1584/-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

Sections-8(1)

Sections

a	b	c	d	e	f	g	h	i	J	9	11	24	Other
-	-	-	-	-	-	-	-	-	-	-	2	-	-